

(8)

06.01.97(24) Honble Mr. S. Dayal, A.M.

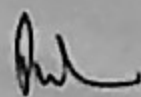
Note for the parties. List this case for hearing on 19.02. 97.


A.M.

Amend19.2.97(25) Hon. Mr S. Dayal, AM

Note for the applicant. Sri V.K. Goel learned counsel for the respondents.

Order sheet shows that the learned counsel for the applicant was not present on 20.10.95, 11.12.95, 25.3.96, 2.5.96, 27.8.96, 28.9.96, and 6.1.97. It appears that the applicant has lost interest in this case and the case is, therefore, dismiss for default and for non prosecution.




AM